

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

SPECIAL LEAVE PETITION (CRIMINAL) Diary No(s). 1347/2023

(Arising out of impugned final judgment and order dated 22-08-2022 in A482 No. 2491/2022 passed by the High Court Of Judicature At Allahabad)

HARSH GOYAL

Petitioner(s)

VERSUS

THE STATE OF UTTAR PRADESH & ANR.

Respondent(s)

(IA No.47882/2023-CONDONATION OF DELAY IN FILING and IA No.47878/2023-EXEMPTION FROM FILING O.T. and IA No.47887/2023-CONDONATION OF DELAY IN REFILING / CURING THE DEFECTS)

Date : 20-03-2023 This petition was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE V. RAMASUBRAMANIAN
HON'BLE MR. JUSTICE PANKAJ MITHAL

For Petitioner(s) Mr. U.k. Uniyal, Sr. Adv.
Mr. D.k. Garg, Adv.
Mr. Abhishek Garg, Adv.
Mr. Dhananjay Garg, AOR
Mr. Ishaan Tiwari, Adv.

For Respondent(s)

UPON hearing the counsel the Court made the following
O R D E R

Delay condoned.

Issue notice, returnable in six weeks.

(RADHA SHARMA)
COURT MASTER (SH)

(RENU BALA GAMBHIR)
COURT MASTER (NSH)